

छोटे किसानों को उर्वरकों और कीटनाशक औषधियों के लिये किसी आदान सहायता की व्यवस्था नहीं है। फिर भी, एजेंसियों को चुने हुए छोटे किसानों की भूमि पर प्रदर्शन करने की आशा दी जाती है।

3. 42 सीमांत कृषकों तथा कृषि श्रमिकों को योजनाओं में (मध्य प्रदेश में सीमांत कृषकों तथा कृषि श्रमिकों को दो योजनाओं सहित उर्वरकों और कीटनाशक औषधियों सहित आदानों के क्रय तथा चुने हुए भाग लेने वाले व्यक्तियों की भूमि पर प्रदर्शन करने के लिये भी 33-1/3 प्रतिशत सहायता देने की व्यवस्था है।

(ख) 1. छोटे कृषकों को विकास एजेंसी के अन्तर्गत, मध्य प्रदेश की तीन परियोजनाओं में से प्रत्येक में, 50,000 छोटे कृषकों (2.5 से 10 एकड़ भूमि तक जोत वाले) के विभिन्न कार्यक्रमों के अन्तर्गत आने की आशा है।

2. मध्य प्रदेश के सीमान्त कृषकों तथा कृषि श्रमिकों को दो परियोजनाओं में से प्रत्येक में, लगभग 15,000 सीमान्त कृषकों (साधारणतया 2.5 एकड़ से कम जोत वाले) और 5,000 कृषि श्रमिकों (जिनके पास निवास-स्थान हो और जिनकी कम से कम 50 प्रतिशत आय कृषि कार्यों से होती हो) के विभिन्न कार्यक्रमों के अन्तर्गत आने की आशा है।

Price of D. D. A. Flats for Low Income Group.

6194. SHRI KRISHNA CHANDRA PANDEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the price charged by the Delhi Development Authority from the allottees of flats in the Low Income Group in the various localities is the same for the flats which are allotted on cash down basis and hire purchase basis;

(b) whether price charged by the Delhi Development Authority from the allottees of

flats in Low Income Group in Wazirpur Residential Scheme on hire purchase basis is higher than the Price charged from the allottees on cash down basis ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) (a) Yes, Sir. An exception was however, made in the case of 188 Low Income Group flats constructed in the Wazirpur Residential Scheme.

(b) Yes, Sir. By Rs. 500/-.

(c) In the case of hire purchase only 20% of the price was recovered from the allottees before completion, whereas in the case of cash down basis, the allottees were required to pay 60% of the price in the corresponding period.

Admission of Scheduled Castes and Scheduled Tribes in the Lady Hardinge Medical College, Delhi

6195. SHRI ANANT PRASAD DHUSIA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of Scheduled Castes and Scheduled Tribes students who applied for admission to the Lady Hardinge Medical College, New Delhi, during the last three years ;

(b) the number of seats reserved in the said medical college for Scheduled Castes and Scheduled Tribes students and the number of seats actually filled by the Scheduled Castes and Scheduled Tribes students during the last three years ;

(c) whether under some orders of the Health Ministry, Scheduled Castes and Scheduled Tribes students with 45% marks in three of the four compulsory subjects in Science of F.Sc. or Pro-Medical Examination will be admitted in the Lady Hardinge Medical College, New Delhi ; if so, whether some students having the above requisite qualification or more qualification were refused admission ; and

(d) the steps being taken by Government to ensure that all the seats reserved for

Scheduled Castes and Scheduled Tribes students in this college are filled by them ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING. (PROF. D. P. CHATTOPAD-
HYAYA):

(b)	No. of seats reserved	No. of seats actually filled up
1969	20	1
1970	20	4
1971	26	5

(c) The Ministry of Health have issued a circular to all the State Governments/Union Territory Administrations during 1970 requesting them to advise the Universities within their jurisdiction not to prescribe a higher percentage of marks than 45% at the qualifying examination for Scheduled Castes/Scheduled Tribes candidates. However, the Delhi University, to which the Lady Harding Medical College and Hospital is affiliated, have prescribed 55% marks for general students and 50% marks for Scheduled Castes/Scheduled Tribes students. The admission to the Lady Harding Medical College is made accordingly.

(d) The Government have already taken up the matter of admission of Scheduled Castes/Scheduled Tribes students securing 45% marks in their qualifying examination with the University of Delhi and this matter is still under consideration of the University.

Raising of the Outer Compound Walls of the Residential Quarters on Market Road, Gole Market, New Delhi

6196. SHRI ISHWAR CHAUDHRY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that the Post Office multi-storeyed building on Market Road, Gole Market, New Delhi, overlooks certain residential quarters and has thus direct view of the compounds and open rooms of the quarters ;

(b) whether the 24 hour dazzling tube-lights in the multi-storeyed building are also a disturbing factor during the summer nights when the residents sleep in the courtyards ; and

(c) whether to mitigate the above difficulties of the residents to some extent, Government would raise the outer compound walls of the affected quarters by a few feet ?

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI I. K. GUJRAL) :

(a) Yes, Sir.

(b) No such complaint has been received.

(c) There is no such proposal.

Supreme Court Verdict on Kerala Land Reforms Act, 1964

6197. SHRI C. K. CHANDRAPPAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Supreme Court had struck down various clauses of Kerala Land Reforms Act, 1964 as amended in its recent verdict ;

(b) if so, the likely consequences of the verdict in Kerala ;

(c) whether the Government intends to give immediate Constitutional protection to this Act by including it in the 9th Schedule of the Constitution ; and

(d) if so, the steps taken so far by the Government in that direction ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASHEB P. SHINDE) :

(a) Yes Sir.

(b) to (d). The matter relating to protection of Kerala Legislation is under examination of the Government of India and a decision will be taken soon.

Shortage of Confiscated Goods in National Cooperative Consumers Federation Limited, Bombay

6198. SHRI PRAVINSINH SOLANKI : Will the Minister of AGRICULTURE be pleased to state ;